

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4191  
ANSWERED ON:06.12.2010  
EFF AMOUNT  
Singh Kunwar Rewati Raman

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the amount of pension being given to the pensioners of the Employees Provident Fund (EPF) at present;
- (b) whether any proposal in regard to increasing their pension and dearness allowance is under consideration of the Government;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): Details are given at Annexure.
- (b) & (c): A Committee for Comprehensive Review of the Employees` Pension Scheme, 1995 had been constituted by the Central Government for overall review of the Employees` Pension Scheme, 1995. In this process, an Expert Committee was constituted under the Chairmanship of Additional Secretary(Labour & Employment)for reviewing the Employees` Pension Scheme, 1995. The Expert Committee has submitted its report to the Central Government on 05.08.2010, which is under consideration.
- (d): Does not arise in view of reply to parts (b) & (c) above.